

OF FICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : TIS HAZARI

ORDER

Consequent upon reinstatement of **Sh. Kamal Kumar, Chowkidar, E.C. 90988 S/o Late Sh. Babu Lal** vide Order No. 11442-4547-3057/Ig.(C)/2023 Dated **ob.** 02.2023, the official has joined his duty on 10.02.2023 (FIN) as Chwokidar in the

Office Pool, Administration Branch – III (Central District). Tis Hazari Courts. Delhi.

Hence, Sh. Kamai Kumar, Chowkidar, E.C. 90988 S/o Late Sh. Babu Lai is hereby taken on strength/pay roll of this office w.e.f. 10.02.2023 (F/N).

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS IUDGE (HOS):

14364-389

Dated, Delhi the 19 6 FFB 2022

Conv forwarded for information & necessary action to:-

- The P.S. to Ld. Principal District & Sessions Judge (HQs.) Delhi.
 The Principal District & Sessions Judge, East District, KKD & New Delhi District, PHC,
- Delhi/New Delhi

 The DDO/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Hast
- District, KKD & New Delhi District, PHC, Delhi/New Delhi (copy of order attached)

 4. The Administrative Officer (I)/Branch Incharge, Vigilance Branch, Central District, Tis
- Hazari Courts, East District, KKD & New Delhi District, PHC, Delhi/New Delhi
 5. Incharge, Administration Branch, Bast District, KKD, Delhi
 Incharge, Care Taking Branch, Esst District, KKD, Delhi District, PHC, Delhi/New
- Incharge, Care Taking Branch, East District, KKD & New Delhi District, PHC, Delhi/I Delhi
 The PAO, Tis Hazari Courts, Delhi & East District, KKD & New Delhi District, PHC,
- The PAO, T's Hazari Courts, Delhi & East District, KKD & New Delhi District, PHO Delhi/New Delhi (through concerned Accounts Branch).
 Official concerned.
- Dealing Official, ACR/Leave/Layers Seat/Service Book/Posting & Transfer Central District Tis Hazari Courts, Delhi.
 The Website Committee English / Hindi. Tis Hazari Courts, Delhi.

(Anju Bala)
Branch Incharge,
Administration Brnach-Ill,
Tis Hazari Courts, Delhi

